

1	2	3	4
Uttar Pradesh	2111274	507616	24.04
West Bengal	151635	56770	37.44
Union Territories			
A. & N. Islands	73	13	17.81
Arunachal Pradesh	9817	9817	100.00
Chandigarh	405	N.A.	N.A.
Dadra & Nagar Haveli	169	159	94.08
Delhi	7483	2139	28.58
Goa, Daman & Diu	15066	1560	10.35
Lakshadweep	13	13	100.00
Mizoram	5583	4183	74.92
Pondicherry	3643	813	22.32
TOTAL	7445957	2388417	32.08

SC/ST Cell in the Ministry of Rural Development

2042. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) what is the progress so far made in setting up of a Scheduled Castes/Scheduled Tribes Cell in his Ministry;

(b) what are the names of Officers, including the names of senior Class I Scheduled Castes and Scheduled Tribe officers working in the Cell; and

(c) what are the cases which the Cell have taken up and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) The proposal for setting up a separate Cell for this purpose is under consideration. However, a dealing hand from among the existing staff of the Ministry has been provided to assist the Liaison Officer for SCs/STs in the discharge of his duties.

(b) The dealing hand does not belong to SCs/STs.

(c) There are no special cases requiring the attention of the Cell.

SC/ST Cell in the Ministry of Agriculture

2043. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the progress so far made in setting up of a Scheduled Castes/Scheduled Tribes Cell in his Ministry;

(b) what are the names of Officers, including the names of senior Class I Scheduled Castes and Scheduled Tribes Officers working in the Cell; and

(c) what are the cases which the Cell have taken up and with what results?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) The Department of Agriculture & Cooperation have two Cells to look after the Welfare and economic development of the Scheduled Castes and